

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2019

CAUSE LIST - 2


PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For report of IRP - CIRP	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukate) Pvt Ltd	Shri Pankaj Srivastava, IRP

VARSHA SRIRAM

ADVOCATE FOR PETITIONER/s: 8871014007

ADVOCATE FOR RESPONDENT/s:

IRP
PANKAJ SRIVASTAVA


Petitioner
VARSHA SRIRAM

PTO

ORDER

Heard Ms. Varsha Sriram, learned Counsel for the Petitioner and Shri Pankaj Srivastava, learned IRP. Post the case on **18.11.2019.**



MEMBER(J)

Puja

Verified

Court Officer